

or Pharmacy with two years experience in Research and Quality control. Experience of research and development in the field of Synthetic drugs and Pharmaceuticals was considered desirable.

(c) and (d) Some outsiders have been selected by the Selection Committee on the basis of the qualifications, experience and performance at the interview. Departmental candidates are considered for promotion after completion of 2 years of service in the appropriate lower post.

#### ASSETS OF TRUSTS AND CHARITIES

\*58. SHRI A. G. KULKARNI :  
SHRI G. R. PATIL :  
SHRI S. B. BOBDEY :

Will the Minister of FINANCE be pleased to state :

(a) the total assets upto December, 1968 and the Annual Income during 1967-68 of the Hindu, Muslim, Christian and Parsee religious endowments, Wakfs, Secular Trusts and Charities in the country ; and

(b) whether Government have any proposal to utilise these resources for economic development of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Information is not available regarding the total assets and annual incomes of the religious and charitable institutions in the country. There has been no occasion to collect this information, as under Section 5(1)(i) of the Wealth Tax Act, 1957, property held under trust for any public purpose of a charitable or religious nature, is exempt from wealth tax, and under Section 11 of the Income-tax Act, 1961, income from such a property is exempt from income-tax. However, declarations were received regarding gold held by religious institutions under the Gold Control Regulations, and

the estimated quantity of gold declared by all religious institutions in the country is as follows:—

	Grams
(i) Non-ornamental gold	38,15,136
(ii) Gold ornaments	29,58,908
TOTAL	67,74,044

(b) No Sir.

#### INDIAN DRUGS AND PHARMACEUTICALS LTD.

\*59. SHRI S. A. KHAJA MOIDEEN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Indian Drugs and Pharmaceuticals Ltd., a public sector undertaking manufacturing surgical instruments, synthetic drugs and antibiotics, suffered a heavy loss during the year 1967-68;

(b) the amount of loss suffered during the said period ;

(c) if so, the reasons for the undertaking running into loss ; and

(d) the steps taken by Government to make the undertaking into a profitable one ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir. Indian Drugs and Pharmaceuticals Ltd. suffered a loss in 1967-68.

(b) Rs. 232.533 lakhs including depreciation and interest on loans.

(c) The main reasons for the loss are —

(i) The year was one of completion of erection, start-up, trial production and commissioning for industrial

production of the Antibiotics and synthetic Drugs Plants :

(ii) Low production of the Surgical Instruments plant on account of lack of demand.

(d) The steps taken and under contemplation are .—

(i) Stabilisation of the production of different items and improvement of processes wherever possible.

(ii) Restriction of imports of the items in the production programme of the Company,

(iii) diversification of the product-mix of the surgical plant,

(iv) reduction in the capital over-heads of the Surgical project.

(v) progressive reduction in staff wherever practicable.

#### OIL REFINERIES

\*60. SHRI M. M. DHARIA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the capacity of the oil refineries of Burmah Shell and ESSO companies as has been allowed under import licences ;

(b) how much production has been made by these refineries since the year 1962 and whether it exceeds their sanctioned capacities ; and

(c) if so, what are the reasons for over production ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR TRIGUNASEN)

(a) The refineries have been allowed at present to operate at the capacities as under for purposes of foreign exchange allocations for the import of crude oil :

	(In million tonnes)
(i) Burmah-Shell	3.75
(ii) ESSO	2.50

(b) The actual production since 1962 in these two refineries was as under :—

(In million tonnes)		
Year	Burmah-Shell	Esso
1962	2.98	2.08
1963	3.57	2.25
1964	3.56	2.60
1965	3.79	2.48
1966	3.77	2.66
1967	3.54	2.41
1968	3.50	2.42

The industrial licences issued to these refineries specify a capacity of 1.9 million ton for ESSO and 2.0 million ton for Burmah-shell.

(c) Incremental crude runs to these refineries were allowed from time to time to meet the demands of petroleum products in the country and to maintain self-sufficiency in petroleum products.

#### RAIDS CONDUCTED BY THE CENTRAL EXCISE DEPARTMENT IN TAMIL NADU

64. SHRI M RUTHNASWAMY: Will the Minister of FINANCE be pleased to state :

(a) whether a large number of raids have been conducted by the Central Excise Department in Tamil Nadu during 1969;

(b) if so, the details thereof;

(c) whether the seized contraband articles are being sold through super markets in Tamil Nadu;

(d) whether the sales counter operating in the Office of the Central Excise Department at Madras has recently been closed; and

(e) if so, the reasons thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) During 1969, 453 raids were conducted in Tamil Nadu by the